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Title : Need to observe cease-fire ground rules by security forces in Manipur.

SHRI MANI CHARENAMEI (OUTER MANIPUR): During the past two weeks the personnel of 35 Assam Rifles operating in Tamenglong District have been metting out untold hardship to the innocent public of Tamenglong District, Manipur in various ways. The commuters travelling on the buses on the NH-53 were stopped 15 to 16 times. The public were asked to alight the buses putting unnecessary queries particularly the young boys and girls suspecting them to be NSCN (IM) cadres. The buses which leave Imphal at about 6 am reach Tamenglong normally between 1 pm to 1.30 pm daily but due to unnecessary harassment of the commuters, the buses reach Tamenglong between 6 pm to 7 pm.

Everyone in Assam and Manipur knows that there is informal cease fire between Government of India (GOI) and the NSCN (IM). Whether, informal or formal the cease fire ground rules are the same and they should be applied in letter and spirit everywhere by both the parties.

I therefore, urge the Minister of Home Affairs to pass strict instructions,(1) to stop harassing the innocent public immediately (2) To exercise restraint as both the parties i.e. Government of Manipur and ANSAM have started confidence building measures (3) To observe the Cease fire ground rules in letter and spirit. (4) To step up joint meetings of the Monitoring Cells of GOI and NSCN (IM) to avoid violation of ground rules by both the parties on account of misunderstandings.

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